

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 29 of 2015

Dated: 31st August, 2015

In the matter of:-

NTPC Ltd.

....Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors.

.....Respondent (s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **24.09.2015.**

COURT MASTER